

(b) the criteria under which the quota of kerosene is fixed for the State of Jammu and Kashmir?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Allocation of PDS kerosene made to the State of Jammu and Kashmir during the last three years is given below:

Year	Quantity (in kilolitres)
2015-16	81180
2016-17	73056
2017-18	58476

(b) PDS kerosene allocation of States/UTs including Jammu and Kashmir has been done by taking into account various factors which include increase in domestic LPG/PNG connections, increase in electricity coverage and non-lifting of PDS kerosene quota by the States/UTs concerned.

#### **Savings made on giving up subsidy on LPG**

†1729. MS. SAROJ PANDEY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the number of consumers who have given up their subsidy available on gas cylinders on the appeal by the Prime Minister, the total savings made on account of revenue collection by the Ministry, the year-wise details thereof for the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): As on 27.07.2018, more than one crore LPG consumers have surrendered their LPG subsidy under 'GiveItUp' campaign. Details of subsidy/under recovery on domestic LPG during the last three years are given below:-

Year	2015-16	2016-17	2017-18
Subsidy (₹ in crore)	16,056	14,566	20,880

#### **Import of crude oil from Iran**

1730. SHRI SANJAY SETH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantum of crude oil imported from Iran during the last two years and the current year and expenditure incurred on import of crude oil from Iran as compared to other middle east countries, volume/value/country-wise details thereof;

† Original notice of the question was received in Hindi.